

[Print](#)**Defective Case Register from 2025-11-14 to 2025-11-14**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/46027/2025	SURENDRA KUMAR BISWAL	2025-11-14	Synopsis and Date Chart not mentioned in the Index.
2	D-WP(C)/46030/2025	DEBAJYOTI SAMAL	2025-11-14	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Petitioner age and fathers name not mentioned in the cause title.Page 14 not neat.Name of the adv not mentioned capital letter in the v.nama
3	D-CRLA/34223/2025	DEEPAK KU SAHOO	2025-11-14	1. Period of Delay 39 days (I.A. not filed) 2.Appellant being minor executed v.nama
4	D-CRLREV/35015/2025	RAMANI KANTA PATTANAIK	2025-11-14	Put up SR after filing C.copies of Annex-1 and 2.
5	D-RSA/46602/2025	M.BALAKRISHNA RAO	2025-11-14	Pages No-31 to 37 not available in the Appeal
6	D-WP(C)/45395/2025	PRADEEP KUMAR DAS	2025-11-14	1.Prayer portion not furnished in the writ petition.
7	D-WP(C)/46705/2025	KAMALAKANTA NAYAK	2025-11-14	1. Page 14 double page mark in petition.
8	D-BLAPL/34593/2025	AJAYA KUMAR PRADHAN	2025-11-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Paragraphs mentioned in the petition are not under the affidavit. 2. The name of the petitioner is not correctly furnished in V>Nama as well as age.
9	D-MACA/46883/2025	LALATENDU SAMANTARAY	2025-11-14	statutory deposit not made
10	D-WP(C)/46064/2025	KUNAL KUMAR SWAIN	2025-11-14	Page 20 and 21 not legible and neat.
11	D-MACA/46895/2025	LALATENDU SAMANTARAY	2025-11-14	statutory deposit not made
12	D-BLAPL/34672/2025	SK. ZAFARULLA	2025-11-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Index not page marked.ii) Year of ICC case no. not correct in synopsis, date chart and cause title of petition.ii) Year of the Spl. G.R. case mentioned in petition para-5 not tally with para -7.iii) annexure -3 not filed.
13	D-WP(C)/46314/2025	SUBRAT MISHRA	2025-11-14	1 .Lower court number not tally in petition and Annex-1 as per index. 2 .D- number not mentioned in para-5
14	D-CRLA/34426/2025	SAMVIT MOHANTY	2025-11-14	Status of appellant not furnished 2. Address to Hon Ble Court wrongly mentioned in I.A.No. 3049/2025

15	D-BLAPL/34461/2025	SATYA NARAYAN MISHRA 4	2025-11-14	1. Annexure 1 and 2 are not paginated
16	D-ABLAPL/34751/2025	ABESH KAMAL	2025-11-14	1. Name and Designation of Informant appearing in Para 2 be redacted. 2. Annexure 1 page 11 and 12 not legible.
17	D-BLAPL/34726/2025	SHELLY DAS	2025-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraphs incorrectly mentioned in petition and declaration portion of the Affidavit.
18	D-BLAPL/34589/2025	PRAMOD KUMAR JENA	2025-11-14	1. Date chart is not correctly furnished. 2. The name of the village of the petitioner mentioned in the Cause Title does not tally with that of rejection order.
19	D-WP(C)/46048/2025	PROMOD KUMAR SABAT	2025-11-14	Paragraph no not furnished in Declaration.
20	D-BLAPL/34647/2025	JNYANANANDA PANDA	2025-11-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-WP(C)/45930/2025	SANKAR PRASAD PANI	2025-11-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.60/- not paid in the v.nama.
22	D-RSA/46468/2025	MANORANJAN MISHRA	2025-11-14	1.Valuation and C.Fee Payable be correctly furnished.2.C.Copy of the L.A .Court Decree be filed for assessment of C.Fee.3. Annexures not properly page marked in the Index.Put up for further S.R after rectification
23	D-ABLAPL/34767/2025	AMULYA RATNA PANDA	2025-11-14	1. Annexure 1 page 10 and 11 not legible.
24	D-BLAPL/34650/2025	JNYANANANDA PANDA	2025-11-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Rejection order not correct in synopsis and para -4 of the petition. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
25	D-WP(C)/46322/2025	SUBRAT MISHRA	2025-11-14	1 . Name of lower not tally in petition and annex -1 as per Index. 2 D- number not mentioned page no 5 .
26	D-ABLAPL/34720/2025	SWARAJ PATEL	2025-11-14	1. OHCBA Welfare Fund Rs.50 not paid.
27	D-WP(C)/46089/2025	SAMEER KUMAR DAS	2025-11-14	1. Paragraph no. not correctly furnished in the petition. 2..Receipt Showing Serv.copy To cg not Filed.
28	D-WP(C)/46041/2025	SANTOSH KUMAR NANDA	2025-11-14	Page 24 not neat.
29	D-WP(C)/46427/2025	DR. BINODA KUMAR MISHRA	2025-11-14	1.Detail address not mentioned in O.P. 2
30	D-WP(C)/46088/2025	ASHOK KUMAR BEHERA	2025-11-14	1. Subject code on cause title does not tally with Assessment slip.2.Date of Letter under Annexure-6 not correctly furnished in Book marked.
31	D-WP(C)/45968/2025	MANORANJAN PATTANAIK	2025-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 87 not neat.
32	D-BLAPL/34649/2025	TARA PRASAD MOHAPATRA	2025-11-14	i) Page no. 8 not legible.
33	D-ABLAPL/34723/2025	JAGABANDHU SAHU	2025-11-14	1. Synopsis and Date Chart not properly page marked in the Index. 2. Provision of Law not correctly furnished in the the C.T.
34	D-WP(C)/45988/2025	JAGAMOHAN PATTANAIK	2025-11-14	8-CAUSE TITLE NOT IN ORDER.
35	D-RVWPET/46375/2025	ADV.	2025-11-14	Put up for SR after filing of cause tile in WP(C) no. 6281/2018
36	D-CONTC/46750/2025	ADV.	2025-11-14	1. Reference certificate not furnished. 2. Date of order not correctly furnished in synopsis.
37	D-CRLREV/34874/2025	NITYANANDA BEHURIA	2025-11-14	Put up SR after filing C. copies Annex-1 and 6
38	D-ABLAPL/34738/2025	ASHOK KUMAR PRADHAN	2025-11-14	Authentication Fee of Rs.4.95 not paid on Ann.1.
39	D-RVWPET/46404/2025	ADV.	2025-11-14	Put up for SR after filing of cause title in wp(c) no. 6285/2018.
40	D-RVWPET/46411/2025	ADV.	2025-11-14	Put up for SR after filing of cause title in wp(c) no. 6276/2018.
41	D-WP(C)/46503/2025	GOPAL KRUSHNA NANDA	2025-11-14	Annexures -5 not related in this case.
42	D-RVWPET/46381/2025	ADV.	2025-11-14	Put up for SR after filing of cause title in wp(c) no. 6291/2018.
43	D-RVWPET/46492/2025	ADV.	2025-11-14	Put up for SR after filing of cause title in wp(c) no. 6277/2018
44	D-WP(C)/46747/2025	PRASHANTA KUMAR NAYAK	2025-11-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-ABLAPL/34840/2025	MAHIMANANDA SWAIN	2025-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexure 1 not marked.
46	D-WP(C)/46197/2025	SHAMBHU CHARAN NATH SHARMA	2025-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Synopsis and Date Chart not mentioned in the Index.Date of copy of letter vide annex-9 not tally with Index.Paragraph not mentioned in the affidavit.Page 22 not neat.
47	D-WP(C)/46903/2025	PRASANTA KUMAR MISHRA	2025-11-14	. Page nos.49 to 52 not neat and legible.
48	D-WP(C)/46092/2025	SAMEER KUMAR DAS	2025-11-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-RSA/46611/2025	PRANGYANANDA PATTANAIK	2025-11-14	Put up for further S.R after disposal of the said I.A and payment of D.C.Fee for computing the period of limitation.
50	D-MACA/45833/2025	SAUMENDRA KUMAR GHOSE	2025-11-14	i)Annexure -1 not mentioned in index.ii) Prayer of the I.A. no. 2592/2025 amount of

				Court fee not correct.iii) Date of judgement not correct in para -1 of the petition.iii)Statutory amount not made.iv) put up for S.R. regarding calculation of limitation after disposal of I.A. filed for extension of time.
51	D-RVWPET/46397/2025	ADV.	2025-11-14	Put up for SR after filing of cause title in wp(c) no. 6284/2018.
52	D-WP(C)/46192/2025	DEEPAK KU SAHOO	2025-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. As per Index annexure 4 not mentioned in the petition copy.
53	D-WA/42081/2025	UMARANI PANDA	2025-11-14	Period of Delay 27 days delay. 2.Provision of Law Not correctly furnished. 3. Code Incorrect. 4.Status of the parties not furnished.
54	D-BLAPL/34792/2025	GURUPRASAD BEHERA	2025-11-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. S.R. will be made after removed defect
55	D-ABLAPL/34775/2025	RABINDRA NATH PANDA	2025-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.6 not legible.
56	D-WP(C)/45244/2025	SWETALANA DAS	2025-11-14	1.Address of the opp.party No-1 not properly furnished
57	D-WP(C)/46379/2025	NIHAL RATH	2025-11-14	Page nos 16 17 and 18 not neat.
58	D-BLAPL/34741/2025	SOUBHAGYA KUMAR DASH	2025-11-14	Page No. 8 not legible. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
59	D-CRLMC/34517/2025	MANORANJAN PADHY	2025-11-14	1. Copy of order passed in Special Leave to appeal (CrI)No.4648/2024 to be filed.
60	D-CRLMC/34382/2025	RAVI SHANKAR SAMAL	2025-11-14	1. As per index, Annexure-2 not described in the petition.
61	D-CRLMC/34431/2025	SUKANTA KUMAR DALAI	2025-11-14	1. C.Copy of F.I.R.under Annexures-1 and 2 to be filed.2. No. of F.I.R. and Date of F.I.R. under Annexures-1 and 2 respectively does not tally index and para-12 and 13 of the petition. 3..Receipt Showing Serv.copy To Vigilance not Filed.
62	D-CRLREV/34705/2025	AMIYA RANJAN SETHY	2025-11-14	Put up SR after filing C. copies of Annex-1 and 2 .
63	D-BLAPL/34696/2025	BISWA PRAKASH DHAL	2025-11-14	2 Names of Advocate mentioned in V.nama. But one person signed.
64	D-CRLMC/34465/2025	SUSIL KUMAR PATNAIK	2025-11-14	1. Date of impugned order under Annexure-2. does not tally with para-9 of the petition.
65	D-CRLMC/34395/2025	JYOTI RANJAN KAR	2025-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fund of Rs.50/- not paid on V.nama.2. Year. of impugned order under Annexure-1 does not tally with Synopsis and

				petition.3. Paragraph not correctly furnished on declaration and name of the deponent on affidavit does not tally with solemnly affirmation para.4. No. of impugned order under Annexure-4 does not tally with I.A.and paragraph no. not correctly furnished on declaration.5. C.Copy of impugned order dated 09.07.2025 under Annexure-4 to be filed.
66	D-RSA/46648/2025	SUSANTA KUMAR NAYAK	2025-11-14	1.Court Fee Rs.14235/- Payable Not Paid. 1.C.Copy of Decree be filed for assessment of C.Fee.2.C.Fee Payable left blank be filled up.Put up for further S.R after rectification and payment of C.Fee for computing the period of limitation.
67	D-MACA/45757/2025	SUBRAT SATPATHY	2025-11-14	1) Sl. no. of paragraph of the I.A. and Affidavit not correct.ii) Statutory deposit of Rs. 25000/- not made.iii)Undertaking for oriya to English translation not filed.iv) For further S.R. regarding calculation of limitation after disposal of I.A. no. 2586/2025.
68	D-CRLMC/34385/2025	KAILASH BEHERA	2025-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.C.Copy of F.I.R.to be filed.
69	D-WP(C)/45973/2025	PRANGYANANDA PATTANAİK	2025-11-14	.Subject Code incorrectly Mentioned
70	D-CRLMC/34466/2025	SOURAV DAS	2025-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished on declaration in I.A. 2..Receipt Showing Serv.copy To Vigilance not Filed.
71	D-BLAPL/34616/2025	BIJAY KUMAR BEHERA	2025-11-14	3-AUTHENTICATION FEE IS DEFICIENT.
72	D-BLAPL/34679/2025	SANJIB KUMAR BHANJADEO	2025-11-14	Page No. 11 not legible.
73	D-ABLAPL/34768/2025	AMIT PRASAD BOSE	2025-11-14	1. Annexure 1 page 9 not legible.
74	D-CRLREV/34708/2025	PRABIR KUMAR RAY	2025-11-14	Put Up SR after filing C. copy Annex-1 .
75	D-WP(C)/45586/2025	NARAYAN PRASAD PARIJA	2025-11-14	Name of the father of the petitioner nos.2 4 and 7 not mentioned in cause title.
76	D-CRLMC/34508/2025	SOUBHAGYA KUMAR DASH	2025-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Date of impugned order under Annexure-5 does not tally with Synopsis.
77	D-WP(C)/46530/2025	DURGESH NARAYAN RATH	2025-11-14	1.Page No.29 is not Legible.
78	D-WP(C)/42997/2025	MAMATA MISHRA	2025-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				. Name of Father of the deponent on affidavit does not tally with cause title.2.Signature of the deponent does not tally with affidavit.3. Page nos.15 to 18 not neat and legible. 4. Age of the deponent on affidavit does not tally with cause title.5. Address of the Opp.Parties No.4 to 7 not mentioned in the cause title.
79	D-BLAPL/34687/2025	PRASANTA KUMAR NANDA	2025-11-14	3 Names of Advocate mentioned in V.nama but 2 person signed.
80	D-CRLMC/34500/2025	BIPLABA P.B. BAHALI	2025-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent on affidavit does not tally with Solemnly affirmation para. 2..Receipt Showing Serv.copy To Vigilance not Filed.
81	D-CRLREV/34744/2025	NIRANJAN LENKA	2025-11-14	put up SR after filing the c.copies of ANNEX-1 and 2.
82	D-WP(C)/45933/2025	SANKAR PRASAD PANI	2025-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.Fee of Rs.10/- not paid in the v.nama.Index and book mark annextures marking not correctly mentioned.Page 10 11 and 12 not neat.
83	D-BLAPL/34699/2025	SOUMYA RANJAN PATI	2025-11-14	Authorization to swear Affidavit not mentioned in Affidavit
84	D-BLAPL/34795/2025	ABHISHEK MOHANTY	2025-11-14	page nos.15 45 not neatly legible.
85	D-WP(C)/46389/2025	NIHAL RATH	2025-11-14	Page no. 16 and 17 not neat.
86	D-WP(C)/45248/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-14	1.As per Index Page Nos.37 to 43 are not available
87	D-ABLAPL/34769/2025	AMULYA RATNA PANDA	2025-11-14	1. Annexure 1 page 10 and 11 not legible.
88	D-BLAPL/34798/2025	OM PRAKASH SARAN	2025-11-14	ABAPL no. not mentioned in the ref. certificate.
89	D-CRLREV/34373/2025	SOUMYA KANTA TRIPATHY	2025-11-14	1. Period of Delay 4 days delay. Limitation petition not filed.
90	D-ABLAPL/34748/2025	MAMATA MISHRA	2025-11-14	1. Code No. mentioned in A. Slip, Index and Petition not correct. 2. Page 3 and 4 not signed. 3. Title of the father of the pet. not correctly mentioned in C.T.
91	D-CRLMC/34648/2025	LINGARAJ SARANGI	2025-11-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.66 to 93 not neat and legible.
92	D-WP(C)/45984/2025	ARUN KUMAR DAS	2025-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 242 not neat. 2..Receipt Showing Serv.copy To cg not Filed.

93	D-ABLAPL/34765/2025	AMULYA RATNA PANDA	2025-11-14	1. Annexure 1 page 10 and 11 not legible.
94	D-ABLAPL/34770/2025	AMULYA RATNA PANDA	2025-11-14	1. Annexure 1 page 10 and 11 not legible.
95	D-WP(C)/46779/2025	KARUNAKAR JENA	2025-11-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
96	D-ABLAPL/34804/2025	SANJAYA KUMAR PATRI	2025-11-14	1. L.T.I. of Petitioner No.4 is not attested in the V.nama and age of the petitioners have not been furnished.
97	D-BLAPL/34816/2025	BIJAY KUMAR BEHERA	2025-11-14	S.R .will be made after filing of original copy of petition,annex and power.
98	D-BLAPL/34820/2025	GYANA RANJAN MAHAPATRA	2025-11-14	para .6 repeated in the petition and name of court arising not mentioned in the rej. order.
99	D-CONTC/45952/2025	ADV.	2025-11-14	1. Reference certificate not furnished.
100	D-BLAPL/34825/2025	ANUP UDAYA SENAPATI	2025-11-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim/ informant shall not be furnished in the petition.
101	D-CMP/46607/2025	SANKET KANUNGO	2025-11-14	A.Fee of Rs.1.10/ Order on the C.Copy under A-2 be Paid.
102	D-CRLMC/34210/2025	SANJIB KUMAR BHANJADEO	2025-11-14	1. Page no. 9 not legible.
103	D-CRLREV/34962/2025	BIKASH CHANDRA PARIJA	2025-11-14	1. Put up SR after filing the C. copy Annex-2.
104	D-WP(C)/45247/2025	SWETALANA DAS	2025-11-14	1.Proper address of the opp.party no.-1 Not Furnished.
105	D-WA/47011/2025	DR. BINODA KUMAR MISHRA	2025-11-14	i) Status of the parties not furnished. ii) Legible of page no. 78 to be filed.
106	D-TRP(C)/46473/2025	TARINI PANIGRAHI	2025-11-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. .Subject Code incorrectly Mentioned
107	D-WP(C)/45996/2025		2025-11-14	P.I.L Rule -8 not complied.
108	D-BLAPL/34796/2025	GURUPRASAD BEHERA	2025-11-14	Name of trial court not tally with rej.order.
109	D-WA/47009/2025	DR. BINODA KUMAR MISHRA	2025-11-14	i) Status of the parties not furnished. ii) page mark not properly in appeal memo. iii) Vernacular not furnished.
110	D-BLAPL/34817/2025	GYANA RANJAN MAHAPATRA	2025-11-14	1. case no. in ref. certificate not tally with FIR details.2.Name of trial court pending , not mentioned in thd rej. order. 3.sl. no.6 repeated.
111	D-CRLMA/35123/2025	DEBASIS SARANGI	2025-11-14	1.Legible copy of page no. 19 to be filed. 2..Subject Code incorrectly Mentioned
112	D-CRLMC/34188/2025	TUKUNA KUMAR MISHRA	2025-11-14	1. As per mentioned in Index order dated 13.03. 2019 not filed.
113	D-WPCRL/33788/2025	BIKRAM CHANDRA GHADEI	2025-11-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IT MAY BE REGISTERED AS CRLMP

114	D-CRLMC/34204/2025	GAGAN BIHARI SINGH	2025-11-14	1.Put up for SR after page marked in Index and annexures.
115	D-WA/46445/2025	SAROJ KUMAR PADHY	2025-11-14	Period of Delay 17 days delay. 2. WP (C) NO. NOT CORRECTLY FURNISHED IN CAUSE TITLE.
116	D-ABLAPL/34758/2025	JUGALA KISHORE PANDA	2025-11-14	1. Date of PR mentioned in Index not correct.
117	D-EXP/45190/2025	BIDESH RANJAN BEHERA	2025-11-14	i) Complete address of opp. party not furnished. ii)Page mark not properly in petition.
118	D-ABLAPL/34784/2025	RAMESH CHANDRA MAHARANA	2025-11-14	1. Page Nos. 8 and 10 are not legible properly. 2. The name of the District of the petitioner mentioned in V>Nama is not correct
119	D-CMP/46437/2025	AMIT PRASAD BOSE	2025-11-14	Address of O.Ps No-10 to 13 not mentioned in the Petition
120	D-ABLAPL/34788/2025	DEEP KUMAR MOHANTY	2025-11-14	1.Synopsis and Date chart are not paginated. 2. The name of the P.S. mentioned in Cause Title is not correct.
121	D-ABLAPL/34836/2025	MD. GOLAM MADANI	2025-11-14	1. Synopsis and Date Chart not filed. Resubmit for SR after filing of the same.
122	D-CONTC/46837/2025	ADV.	2025-11-14	Age of the petitioner in affidavit not tally with cause title.
123	D-WA/46484/2025	RABI NARAYAN MISHRA	2025-11-14	Status of the parties not furnished.
124	D-CRLMC/34869/2025	PRATIK DASH	2025-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the I.A of the affidavit not correctly mentioned.
125	D-BLAPL/34594/2025	DALIRANI BEHURAY	2025-11-14	1.C.T. Case No. mentioned in the Cause Title petition and prayer portion does not tally with that of rejection order.
126	D-CONTC/47061/2025	SANGRAM JENA	2025-11-14	1. Name of the opp. parties not correctly furnished in V.nama.
127	D-EXP/45199/2025	BIDESH RANJAN BEHERA	2025-11-14	i) wp(c) no. wrongly mention in date chart. ii) Complete address of opp. party not furnished.
128	D-CRLMP/34535/2025	RAMAKANTA DAS	2025-11-14	.Certified Copy Of Trial Court Order Not Filed. 2. Subject Code incorrectly Mentioned
129	D-WA/46477/2025	RABI NARAYAN MISHRA	2025-11-14	Status of the parties not furnished.
130	D-CRLMP/34564/2025	RAMANI KANTA PATTANAİK	2025-11-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
131	D-WP(C)/42007/2025	ACHYUTANANDA PATTANAİK	2025-11-14	Age of the Petitioner no-2 not mentioned in the cause title.
132	D-BLAPL/34721/2025	PRASANTA KUMAR SENAPATI	2025-11-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of Informant Victim and Address mentioned in synopsis and para-2 of the petition be deleted. Thereafter put up for S.R.
133	D-BLAPL/34561/2025	DUSHMANTA SAHOO	2025-11-14	1. Annexure 5 is not attested.

134	D-BLAPL/34587/2025	SRIKANTA MAHUNTA	2025-11-14	1. Two pages left blank in the petition i.e.after page No. 8 and 9. 2. The name of the Lower Court mentioned in Cause Title does not tally with that of prayer portion.
135	D-WP(C)/46415/2025	NIRANJAN LENKA	2025-11-14	1-COURT FEE IS DEFICIENT. Page nos.14 16 20 21 26 27 28 29 30 and 31 not neat and legible.2.D.C.fee of Rs.6/- to be paid in cause title
136	D-BLAPL/34600/2025	AMBIKA PRASAD RATH	2025-11-14	i) Paragraph no. not correct in declaration of the petition.ii) Provision of law not correct on top of the cause title.iii) Vakalatnama not properly filled up.
137	D-ABLAPL/34791/2025	DIPIKA SUKLA	2025-11-14	1.Page No. 16 is not legible properly
138	D-ABLAPL/34761/2025	PRAVU PITYARTHI KU. PANDIT	2025-11-14	1. Annexure 1 not attested. 2. Annexure 2 page 23 and 24 not legible.
139	D-WP(C)/46051/2025	ACHYUTANANDA PATTANAIK	2025-11-14	Not properly page marked
140	D-WP(C)/45869/2025	GOPAL CHARAN MOHANTY	2025-11-14	1. Annex-3 wrongly mentioned at page 27 instead of Annex-4.2. Annex-4 not properly page marked as per Index.3. Page nos.39 43 45 47 62 89 and 101 not neat and legible.
141	D-WP(C)/46055/2025	ACHYUTANANDA PATTANAIK	2025-11-14	Not properly page marked
142	D-CRLMA/34913/2025	ROHIT RANJAN RAY	2025-11-14	i) Page no not correctly furnished in index. ii) CRLMP wrongly mention in date chart. ii).Subject Code incorrectly Mentioned
143	D-ABLAPL/34724/2025	KRANTI PRABHA MUKHI	2025-11-14	1. Paragraph declaration not correct.
144	D-ABLAPL/34737/2025	KURESH PRASAD DASH	2025-11-14	1. Petitioner no.2 has not signed in Vakalatanama.
145	D-WP(C)/45448/2025	PRASANTA KUMAR SATAPATHY	2025-11-14	1.Page No.9 11 are not legible
146	D-CRLA/34694/2025	BHABANI SHANKAR DASPARIDA	2025-11-14	Para No. wrongly furnished in declaration of affidavit in I.A.No.
147	D-BLAPL/34604/2025	SANDEEP RAJ PANDA	2025-11-14	i) Annexure -2 marked in page 4 and 5not correct.
148	D-CRLREV/34947/2025	GYANENDRA CHANDRA SWAIN	2025-11-14	Period of Delay 40 days delay Limitation petition not filed
149	D-RSA/46481/2025	AMIT KUMAR NATH	2025-11-14	1.Valuation and C.Fee Payable not mentioned.2.C.Copy of Trial Court Judgment and Decree not Filed.3.Date Of Jt. and Decree be furnished in the Appeal Memo. and in the Prayer.4.Synopsis not related in any manner to this Appeal.Put up for further S.R after rectification
150	D-ABLAPL/34809/2025	KRISHNA CHANDRA SAHU	2025-11-14	.Name Of The Filing Advocate Not In Capital Letters In The Petition
151	D-CRLA/34469/2025	TARA PRASAD MOHAPATRA	2025-11-14	Status of appelliant not furnished 1-PageNo.11 not available, 2-Pryar not signed in appeal memo

152	D-BLAPL/34553/2025	BISWARANJAN DALAI	2025-11-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of rejection order.
153	D-CRLREV/35001/2025	SAROJ KUMAR PADHY	2025-11-14	Put up SR after filing of C. copies Annex-5 .
154	D-BLAPL/34646/2025	TARA PRASAD MOHAPATRA	2025-11-14	i) Date of Rejection order not correct in petition of para no. 6.ii) Name of the Trial court mentioned in para-3 of the petition not correct

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 14-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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